

New Filing in e-Court

1. Court
2. Case Type
3. Case Number
4. Registration Number
5. Plaintiff
 - (a) Name
 - (b) Guardian
 - (c) Male/Female
 - (d) Address
 - (i) At-
 - (ii) Po-
 - (iii) Ps-
 - (iv) Dist-
6. More Details
 - (a) State
 - (b) Dist-
 - (c) Taluka
 - (d) Village
 - (e) Police Station
 - (f) Caste
 - (g) Age
 - (h) Advocate Name
 - (i) Guardian (If inor)
7. Defendant
 - (a) Name
 - (b) Guardian
 - (c) Male/Female
 - (d) Address
 - (i) At-
 - (ii) Po-
 - (iii) Ps-
 - (iv) Dist-
8. More Details
 - (a) State
 - (b) Dist-
 - (c) Taluka
 - (d) Village
 - (e) Police Station
 - (f) Caste
 - (g) Age
 - (h) Advocate Name
 - (i) Guardian (Minor)
9. Fir Details(If Criminal)
 - (a) Source of Case
 - (b) Gr Number
 - (c) Gr Date
 - (d) Police Station
 - (e) Fir Number
 - (f) Fir Time
 - (g) Fir Date
 - (h) Trials
 - (i) Crime Number
 - (j) Crime Year
 - (k) Date of ccurrence
 - (l) Date of Occurrence Report
 - (m) Informer
 - (n) Informer Address
 - (o) Informer Sex
 - (p) Informer Age
 - (q) Place of Incident
10. Filing Date
11. Registration Date
12. Listing Date
13. Purpose of Listing